

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

For the Attention of the Stakeholders of
M/s. DERIV IT Solutions Private Limited (DSPL)

1. Name of corporate debtor	DERIV IT Solutions Private Limited (DSPL)
2. Date of Incorporation of corporate debtor	21-01-2008
3. Authority Under Which corporate	Registrar of Companies, Bengaluru.
4. Corporate Identity No. / Limited Liability Identification No. of corporate Person	CIN: U72200-KA2008-PTC-045015
5. Address of the Registered Office and Principal Office (if any) of corporate Person	Office No#88, Borewell Road, Opposite Whitefield Post Office, Whitefield, Bangalore 560066 KA.
6. Liquidation Commencement date of corporate Person	03 rd day of July 2023.
7. Name & Address, Email address, Telephone Number And The Registration Number of The Liquidator	Raghuathan Krishnasamy Address: 90/180, Second Main, Kalyana Paiya Bangalore - 560 084 KA Office Address Raghu & Associates, S-212, Second Floor South Block, Manipal Centre, Dickenson Road, Bangalore 560 042. Mobile: 95350-86902 E-mail: cmaraghu@gmail.com IBBI/PA-002/IPN: 00419/2017-18/11200.
8. Last date for Submission of Claims	01 st August 2023.

Notice is hereby given that the M/s. DERIV IT Solutions Private Limited (DSPL) has commenced voluntary liquidation on 03rd day of July 2023.

The stakeholders of M/s. DERIV IT Solutions Private Limited (DSPL) are hereby called upon to submit a proof of their claims, on or before 01st August 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Notes:

01: The above Company has already commenced Voluntary Liquidation Process as per the Board Resolution dated 23/03/2021 and Previous Liquidator released public announcement dated 26/03/2021 and due to reasons unable to complete the Process and Board Resolution dated 03.07.2023 it was decided to start a fresh Voluntary Liquidation Process to complete the Liquidation Process in full and Complete for the purpose of the Under Section 59 of IBC 2016 and relevant rules and regulations there in applicable for Voluntary Liquidation.

02: The Shareholders of the Company those who have already submitted their claim to the previous Liquidator office, please submit the relevant particulars of submissions along with cover letter to do necessary follow up of their claims submitted early with previous Liquidator office.

03: The Shareholders of the Company those who have any clarification about this fresh start of Voluntary Liquidation Process may please get the details from the Liquidator's Office through Email: cmaraghu@gmail.com.

For M/s. DERIV IT SOLUTIONS PRIVATE LIMITED (DSPL)


Raghuathan Krishnasamy Liquidator
IBBI/PA-002/IP-N00419/2017-18/11200
Place: Bangalore / Date: 10.07.2023.